

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 111

New CA/97/ND/2024 IN CP/107/ND/2020

IN THE MATTER OF:

Satendra Singh Tomar	...	Applicant
Versus		
Krishna Sahil Constructions Private Ltd.	...	Respondent

Under Section 213.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Kunal Anand, Adv. Sakshi

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **04.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)